

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-106
(IB)-264(PB)/2023
New IA(Liq.)33/2024

IN THE MATTER OF:

Go Airlines (India) Limited

.....Applicant

SECTION

U/s 10 IBC

Order delivered on 03.09.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Sr. Adv Ritin Rai, Adv Diwakar Maheshwari, Adv
Vishnu Shriram, Adv Pratiksha Mishra, Adv Shreyas,
Ms. Ritika

ORDER

New IA(Liq.)33/2024:-

This is an application filed under Section 33(2) of the IBC read with Regulation 40(d) of the IBBI (IRP for CP) Regulations, 2016 seeking liquidation of the Corporate Applicant. Heard Ld. Sr. Counsel on behalf of RP. Let notice be issued to the Suspended Management of the Corporate Applicant for their appearance as well as for response. Notice be issued by all modes and proof of service be filed. List this application on **04.10.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**